

(2014) 05 NGT CK 0006

National Green Tribunal Principal Bench New Delhi

Case No: Application No. 299 Of 2013

Krishan Kant Singh And
Ors

APPELLANT

Vs

National Ganga River
Basin Authority And
Ors

RESPONDENT

Date of Decision: May 31, 2014

Acts Referred:

- National Green Tribunal Act, 2010 - Section 14
- Constitution Of India, 1950 - Article 14

Hon'ble Judges: Swatanter Kumar, J; M.S. Nambiar, J

Bench: Division Bench

Advocate: Rahul Choudhary, Parul Gupta, Vikas Malhotra, M.P. Sahay, Rajkumar, Arpana Poddar, B.V. Niren, Prasouk Jain, Udit Gupta, Savitri Pandey, Pradeep Misra, Daleep Kr. Dhyani, Pinaki Mishra, Arjun Mahajan, Vikas Malhotra, Sushil Shukla, Sweta Rani, Arvind Kumar Shukla, S.A Zaidi, M.Z. Chowdhry, Vanita Bhargava, Ajay Bhargava, Ankur Khandelwal, Bharat Sangal, Srijana Lama, I. Abenla Aier, Sanjeev Kr. Singh, Asit Kumar, P.K Jain, Pawan Upadhyay, Rajesh Chhetri, Meenakshi Rawat, Pawan Upadhyay, Rajesh Chhetri, Meenakhi Rawat, Karan Luthra

Judgement